## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1411/(MAH)/2017

6

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES:

BPL Medical Technologies Pvt. Ltd. V/s Krishnai Hospital Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
6	Ristiabh Shah	Counsel for Respondent	All
6	San) ay Dubay	Azveck 12 Roton	Saryg

## ORDER CP No.1411 /I&BC/NCLT/MB/MAH/2017

For the parties have stated that Settlement is likely to happen, at their request, list this matter on 12.12.2017 for reporting Settlement.

Sd/-V. NALLASENAPATHY

Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)